

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH  
NEW DELHI

C. P. NO. 19(ND)15  
CA. NO.

**CORAM:**

**PRESENT:** SH. R. VARDHARAJAN  
HON'BLE MEMBER (J)

**SH. M.K. HANJURA**  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

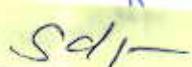
**NAME OF THE COMPANY:** M/s. Virinder Singh Jawanda V/s. M/s. FABPANDA PVT. LTD.

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. DEBOJYOTI BHATTACHARYA, Adv.		Petitioner	
2.	Mr. Harshad Bawani	Adv.	Respondent	

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has filed an application bearing dairy No. 1663 which is reported to be defective and as a consequence thereof the petitioner is required to rectify it. Learned counsel for the petitioner shall rectify the defects whatever have been found in the said application within a week's time and list on 05.10.2016.

  
(R. Varadharajan)

Member (Judicial)

  
(Maharaj Krishan Hanjura)

Member (Judicial)